

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-13(PB)/2017

CA NO. 13(PB) 13(PB) 2017

Hon'ble President

SH. R.VARADHARAJAN

Hon'ble Member (J)



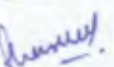

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Fairair Engineers Pvt. Ltd. (FEPL)

And

Fairair Engineers (Mumbai) Pvt Ltd (FEMPL)

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Arun Kathpalia,	Adv	Applicant Companies	
2.	Mr. Kunal Tandon,	Adv	"	
3.	Snigdha Sharma,	Adv	"	
4.	Shashank Shekhar,	Adv	"	

ORDER

Order reserved.

17/02/2017
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN)

MEMBER (J)